

Newsprint Project in Kottayam District

65. SHRI SKARIAH THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) the progress made in the setting up of the Newsprint project in Kottayam District;

(b) whether Government propose to give preferential employment to the relatives of the land and field owners from whom the land has been acquired for the project; and

(c) the amount so far spent for the project and when it is likely to be completed?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) The Hindustan Paper Corporation Limited have acquired the land for the project and site levelling is almost complete. Arrangements for the supply of raw materials and provision of infrastructural facilities have been made. The Corporation have engaged consultants for carrying out the design and engineering. Civil works are in progress and orders for long delivery items have also been placed.

(b) Yes, Sir. There are standing instructions of the Government with regard to provision of employment to members of families displaced as a result of acquisition of land.

(c) Rs. 16.14 crores. The project is scheduled to be completed by October, 1978.

Heavy Industries in Dharmapuri District

66. SHRI K. RAMAMURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Dharmapuri District in Tamil Nadu has been declared as backward District;

(b) whether there is any proposal to start heavy industries there; and

(c) if so, the nature of industries?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) The Dharmapuri District in Tamil Nadu State has been declared as industrially backward to qualify for concessional finance from the financial institutions for setting up industries. Further, 7 taluks of the Dharmapuri District viz., Dharmapuri, Palacode, Hosur, Denkanikottah, Krishnagiri, Uthangaraj and Harur have been selected to qualify for the investment subsidy under the 'Central Outright Grant/Subsidy Scheme, 1971' for setting up of new units in the industrially backward areas.

(b) and (c). There is no proposal at present, to start heavy industries in the Central Sector in the Dharmapuri District. Three parties have been given licences to set up textile machinery manufacturing units in the private sector in this District.

Price-Tagging Scheme

67. SHRI K. T. KOSALRAM: Will the Minister of CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the scheme of price-tagging under which all consumer and other goods are required to be available with price-tags has been given up;

(b) if so, whether it is being enforced in Tamil Nadu;

(c) the measures he proposes to take for the uniform enforcement of this scheme throughout India; and

(d) whether he is aware that the price-tagging has been removed by shopkeepers in Tamil Nadu after the General Elections?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) The scheme of price-tagging under the Tamil Nadu (Display of